

Annexure-1															
Name of the Corporate Debtor: Universal Commodity Exchange Limited; Date of Commencement of Liquidation: 10-06-2026 (intimation received by the Liquidator on 18-06-2026); List of Creditors as on: 24-06-2026															
List of Secured Financial Creditors															
(Amount in ₹)															
Sl No	Name of Creditor	Details of Claims received		Details of claims admitted							Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claim admitted					
1			NIL	NIL	NA	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	
	Total		-	-		-			-	0.00%	-	-	-	-	
## Note -	CoC has been constituted in terms of amendment in the (Liquidation Process) Regulations, 2016, dated 01-06-2026.														

